

Pending applications for new Telephone Connections in Saroor Nagar Telephone Exchange in Hyderabad

2325. SHRI M. RAGHUMA REDDY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Saroor Nagar Telephone Exchange in Hyderabad (Andhra Pradesh) is equipped with Automatic Telephone Exchange facilities;

(b) if so, the capacity of the exchange and the number of connections there at present;

(c) whether there are many applications pending since many years;

(d) if so, the time by which all pending applicants will be given telephone connections; and

(e) the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) Capacity of Saroor Nagar Telephone Exchange is 600 lines and number of connections working there as on 28-2-1985 is 561.

(c) Number of pending applications are as follows :

(i) General category 799 since June, 1978.

(ii) Special Category 129 since November, 1980.

(iii) O.Y.T. category 85 since October, 1980.

(d) and (e). It is planned to open a 2000 lines Electronic Telephone Exchange at Saroor Nagar in replacement of existing exchange in 1986-87, and pending applicants will be given telephone connections in 1986-87.

Procurement of dress materials for officers uniformed by Indian Oil Corporation, Bombay/New Delhi

2326. SHRI V. SREENIVASA PRASAD: Will the Minister of PETROLEUM be pleased to state :

(a) the total length in meters of dress materials for officers uniform procured by the Indian Oil Corporation Ltd., Bombay/New Delhi;

(b) the source from which procured, private or public sector;

(c) whether the Indian Oil Corporation Ltd. has been reluctant to procure the said materials from public sector unit;

(d) if so, the reasons therefor; and

(e) the action proposed to be taken to ensure that the Public Sector Units are given preference on the lines indicated by the Bureau of Public Enterprises in the matter of supplies ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) No cloth for uniform for officers has been procured so far by the Indian Oil Corporation.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

(e) Price preference to the offers received from public sector units will be considered in accordance with the guidelines of the Bureau of Public Enterprises.

Price control on Drugs

2327. SHRI HANNAN MOLLAH : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government propose to extent price control to drugs;

(b) if so, by what time; and

(c) if not, the reasons therefor ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (c). The prices of most of the medicines are already controlled under the Drugs (Prices Control) Order, 1979, which was issued under the Essential Commodities Act, 1955.